

Through E-mail/Speed-Post

No 306

From

District & Sessions Judge,
Panipat.

To

The Registrar General,
Hon'ble Punjab & Haryana High Court,
Chandigarh.

Dated, Panipat, the 07-01-2021

Subject: - Local Holidays during 2021.

Sir,

In continuation to this office letter No.202 dated 06.01.2021 and in reference to Hon'ble High Court E-mail dated 05.01.2021, I have the honour to submit that the following revised local holidays shall be observed in Panipat Sessions Division during the calendar year 2021:-

1. 16.02.2021 Basant Panchmi (Tuesday)
2. 03.11.2021 Chhoti Diwali (Wednesday)

This is for your kind information.


Yours faithfully,


District & Sessions Judge,
Panipat.

Endst. No. 307-30 dated 07-01-2021

Copy forwarded to the followings, for information:-

1. All the Judicial Officers posted in Panipat Sessions Division.
2. The Presidents, Bar Association, Panipat and Samalkha.
3. System Assistant Panipat with the direction to upload the same on E-Courts website, Panipat.


District & Sessions Judge,
Panipat.

